

ITEM NO.9+10

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 907/2021

SYEDA HAMEED & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.100429/2021-EXEMPTION FROM FILING  
AFFIDAVIT )

WITH

W.P. (Civil) No(s). 943/2021

Date : 12-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Ms. Shahrikh Alam, Adv.  
Ms. Warisa Farasat, Adv.  
Ms. Rashmi Singh, Adv.  
Ms. Sumita Hazarika, AOR

Mr. Vikas Singh, Sr. Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Pankaj Dubey, Adv.  
Mr. Kapish Seth, adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The petitioner(s) is permitted to serve advance copy of  
petition(s) on the Standing Counsel for the respondents, including  
Central Agency.

List these matters on 22.11.2021.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)

